

File No. A-44/3/2023-Ad.IV-MCA
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing,
Shastri Bhawan, Dr. R.P. Road,
New Delhi- 110 001
Dated, the 30 August, 2023

To

Sh. Nipun Praveen Singhvi
112, University plaza, Navrangpura, Vijay Cross Road
Vijay Char Rasta, Navrangpura, Ahmedabad- 380009

Subject: Information sought under the Right to Information Act, 2005.

Sir,

I am to refer to your online RTI application (MOCAF/R/E/23/00866) dated 30.07.2023 and to inform you that the information sought in the RTI application cannot be disclosed as these are a part of the proposal being sent to Cabinet Committee, thus exempted under Section 8 (1) (i) of the RTI Act, 2005.

2. If you are not satisfied with the above information, an appeal may be preferred to the First Appellate Authority within 30 days of the receipt of this letter at the following address:

Shri A.S. Meena, Director & First Appellate Authority, Ministry of Corporate Affairs, Room No. 530, 5th Floor, 'A' Wing, Shastri Bhawan, Dr. Rajendra Prasad Road, New Delhi-110001.

Yours Faithfully,



(Riazul Haque)

Under Secretary to the Govt. of India & CPIO
Tel No: 23381349



Online RTI Request Form Details

RTI Request Details :-

RTI Request Registration number	MOCAF/R/E/23/00866
Public Authority	Ministry of Corporate Affairs


Personal Details of RTI Applicant:-

Name	nipun praveen singhvi
Gender	Male
Address	112,University plaza, navrangpura,vijay cross road , Vijay Char Rasta, Navrangpura, ahmedabad
Country	India
State	Gujarat
Status	Urban
Educational Status	Literate
	Above Graduate
Phone Number	+91-9829031411
Mobile Number	+91-9829031411
Email-ID	nipunsinghvi[at]yahoo[dot]com

Request Details :-

Citizenship	Indian
Is the Requester Below Poverty Line ?	No

(Description of Information sought (upto 500 characters))

Description of Information Sought	
Kindly furnish the list of candidates recommended by Search cum selection Committee headed by Chief Justice of India for the post of Judicial Member and Technical member as against vacancy circular No. A 12023/1/2021 Ad IV Government of India, Ministry of Corporate Affairs wing 5th floor, Shastri Nagar dated 12th July, 2022 for filing the vacancy of 8 Eight Judicial Member and 11 Eleven Technical Member in NCLT along with copy of minutes of meetings	
Concerned CPIO	Riazul Haque
Supporting document (only pdf upto 1 MB)	

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